

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA  
UNSTARRED QUESTION NO. 4662  
TO BE ANSWERED ON 30.03.2017

**Targets under Drinking Water Schemes**

**4662. SHRI P.K. BIJU:**

**ADV. NARENDRAKESHA VSAWAIKAR:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the targets set and achieved during each of the last three years and the current year for supply of safe drinking water and sanitation in the country, State/UT-wise;
- (b) the action plan and effective measures taken for making sources of drinking water pollution free to the entire population of the country; and
- (c) the details of schemes under implementation for provision of safe drinking water in rural areas of the country?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION  
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) The State/UT-wise targets set and achieved in terms of coverage of rural habitations under National Rural Drinking Water Programme (NRDWP) during each of the last three years and the current year for supply of safe drinking water in the rural areas of the country are at **Annexure-I**.

Since Swachh Bharat Mission (Gramin) [SBM(G)] is demand driven scheme, State-wise targets are not set. However, State / UT-wise, Individual household latrines (IHHLs) constructed under SBM (G) during last 3 years and current year is at **Annexure-I(a)**.

(b) & (c) The mandate of the Ministry is providing financial and technical assistance to the States to supplement their efforts for coverage of drinking water supply. Up to 67% fund allocated to the states under NRDWP can be utilized for coverage of water quality affected habitations and for tackling water quality problems. Further, 5% of the NRDWP funds are earmarked for Water Quality and allocated to those states with habitations

affected by excess chemical contamination and with high priority districts affected by Japanese Encephalitis/Acute Encephalitis Syndrome. In addition to this, 3% NRDWP fund is also provided for water quality monitoring and surveillance, which inter alia include taking up works relating to setting up of new / up-gradation of districts/sub-district water quality testing laboratories, providing chemicals and consumables to laboratories, providing field test kits/refills to Gram Panchayats etc. Further, up to 10% of NRDWP funds allocated to states could be utilized for sustainability of drinking water sources through artificial recharge of ground water and other methods, which inter alia may also dilute the level of contamination in aquifers.

States have been asked to focus for piped water supply schemes from safe and perennial surface water source for sustainability of the schemes in water quality affected habitations. As immediate measures, states have been provided 100% funds from NITI Aayog to mitigate arsenic and fluoride contamination through community water purification plants / last mile connectivity for which execution has started in 2016-17. In addition to this, the Ministry has formulated a National Water Quality Sub-Mission for focus funding to schemes meant for mitigating arsenic and fluoride contamination on cost sharing basis between centre and state. Under this mission, the goal is to provide safe drinking water to arsenic and fluoride affected habitations from sustainable water sources.

Further, as reported by the States in the website of the Ministry, the state-wise details of various ongoing schemes as on 27.03.2017 for schemes taken under NRDWP in rural areas is at **Annexure-II**.

## Annexure-I

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q.No. 4662 for answer on  
30.03.2017

S.No.	State	2013-14		2014-15		2015-16		2016-17	
		Target	Achd.	Target	Achd.	Target	Achd.	Target	Achd.
1.	Andaman and Nicobar	0	0	4	0	5	0	5	0
2.	Andhra Pradesh	5798	6378	2744	2819	980	1905	1005	1340
3.	Arunachal Pradesh	304	369	248	214	217	143	188	40
4.	Assam	7175	6552	9938	6399	3993	1659	1752	262
5.	Bihar	13832	12787	13000	12236	5692	7189	7777	1190
6.	Chhattisgarh	10700	11832	10900	12173	3894	3670	4169	914
7.	Goa	0	0	0	0	2	0	2	0
8.	Gujarat	1050	4085	1075	2498	961	1193	32	1418
9.	Haryana	818	702	534	523	248	317	263	238
10.	Himachal Pradesh	2500	2587	2500	2560	1115	1536	1300	825
11.	Jammu and Kashmir	955	901	803	642	359	233	380	125
12.	Jharkhand	12132	12546	16535	9185	7307	1868	1430	2373
13.	Karnataka	10378	17522	10003	15398	4551	19791	12000	10687
14.	Kerala	924	356	1000	221	429	432	463	291
15.	Madhya Pradesh	13050	13858	10876	12378	5421	11478	338	5907
16.	Maharashtra	4713	4064	4200	3747	1611	1566	1955	807
17.	Manipur	250	260	200	224	52	80	50	103
18.	Meghalaya	616	549	200	285	280	242	110	31
19.	Mizoram	45	57	52	51	31	28	35	9
20.	Nagaland	85	155	120	190	24	168	54	148
21.	Odisha	13500	18447	13500	20521	8620	15224	9300	7341
22.	Puducherry	23	0	23	0	5	0	5	0
23.	Punjab	1939	1227	1850	570	261	251	779	522
24.	Rajasthan	2990	4244	3173	3513	1963	2763	2039	1564
25.	Sikkim	200	87	200	128	45	81	40	14
26.	Tamil Nadu	6000	5742	4805	8622	1494	1390	3269	2298
27.	Telangana	0	0	2057	2143	802	1669	915	925
28.	Tripura	1178	1120	1382	1538	525	938	565	472
29.	Uttar Pradesh	25000	22666	24500	10461	2334	4300	1354	44
30.	Uttarakhand	1083	988	1056	976	473	479	495	433
31.	West Bengal	4600	3347	4620	5891	2497	5295	4766	5071
<b>Total</b>		<b>141838</b>	<b>153428</b>	<b>142098</b>	<b>136106</b>	<b>56191</b>	<b>85888</b>	<b>56835</b>	<b>45392</b>

(Source: (C) Format 1 - Target &amp; Achievement of Habitation of IMIS)

## Annexure-I(a)

Statement referred in part (a) of the reply to Lok Sabha Un-Starred Question No.4662 due for reply on 30-03-2017					
State/UT-wise, Individual household latrines(IHHLs) constructed under SBM(G) during last three years and current year as on 27-3-2017					
S.N.	State/UT	2013-14	2014-15	2015-16	2016-17 (Up to 27-3-2017)
1.	A & N ISLANDS	0	0	0	941
2.	ANDHRA PRADESH	138721	213867	354996	670743
3.	ARUNACHAL PRADESH	14433	12902	19439	30216
4.	ASSAM	160602	148237	465545	922839
5.	BIHAR	161646	165457	427038	675608
6.	CHHATTISGARH	67457	39128	357107	1262955
7.	GOA	0	0	28637	0
8.	GUJARAT	155268	335762	922728	1474769
9.	HARYANA	116426	107765	132661	83410
10.	HIMACHAL PRADESH	9170	54265	66632	80530
11.	JAMMU & KASHMIR	70884	8496	64665	65608
12.	JHARKHAND	76818	98512	315130	749648
13.	KARNATAKA	505697	791687	533011	662196
14.	KERALA	39601	34101	11752	195090
15.	MADHYA PRADESH	515583	521739	1022566	1678570
16.	MAHARASHTRA	559042	500897	889170	1645740
17.	MANIPUR	35442	27860	47636	38989
18.	MEGHALAYA	29012	42002	44129	39851
19.	MIZORAM	4524	534	6026	2400
20.	NAGALAND	20102	0	22617	1906
21.	ODISHA	33759	130925	1329832	1107885
22.	PUDUCHERRY	0	0	0	2278
23.	PUNJAB	3912	9887	71543	100750
24.	RAJASTHAN	266197	653306	2164590	2586618
25.	SIKKIM	3443	3562	3707	0
26.	TAMIL NADU	313402	378162	948287	675784
27.	TELANGANA	180682	130725	240168	503784
28.	TRIPURA	6077	24869	61173	39109
29.	UTTAR PRADESH	789092	515427	694487	1588001
30.	UTTARAKHAND	91084	57833	64030	331428
31.	WEST BENGAL	608218	847080	1432065	2220919
	<b>Total</b>	<b>4976294</b>	<b>5854987</b>	<b>12741367</b>	<b>19438565</b>

**Annexure-II**

Annexure referred in reply to part (c) of Lok Sabha Unstarred Q. No- 4662 due for answer on 30.03.2017

Details of ongoing schemes as on 27.03.2017

S.No.	State	Nos. of Schemes
1	ANDHRA PRADESH	166
2	ARUNACHAL PRADESH	479
3	ASSAM	3457
4	BIHAR	442
5	CHATTISGARH	2879
6	GOA	2
7	GUJARAT	1046
8	HARYANA	333
9	HIMACHAL PRADESH	484
10	JAMMU AND KASHMIR	1889
11	JHARKHAND	2374
12	KARNATAKA	12831
13	KERALA	232
14	MADHYA PRADESH	5289
15	MAHARASHTRA	7392
16	MANIPUR	298
17	MEGHALAYA	934
18	MIZORAM	3
19	NAGALAND	100
20	ODISHA	4652
21	PUDUCHERRY	1
22	PUNJAB	116
23	RAJASTHAN	1230
24	SIKKIM	10
25	TAMIL NADU	33
26	TELANGANA	266
27	TRIPURA	1943
28	UTTAR PRADESH	1142
29	UTTARAKHAND	162
30	WEST BENGAL	843
<b>Total</b>		<b>51028</b>

(source: format C-39)